I TIOIOIN DEINGIA **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHE NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CP/23/2017 **PETITION NUMBER**

: ASHOK KUMAR KANODIA & 2 ORS NAME OF THE PETITIONER(S)

: SRINIDHI SYNTHETICS LTD & ANOTHER NAME OF THE RESPONDENT(S)

: 241/242 UNDER SECTION

SIGNATU S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

Coursel for Petitiana 1. Preettri . S. Hasu for Rajagopal + Raghunathan

2) Sumit aganual pcs? Counsel for M.k. PREETHA. Respondents.

ORDER

Counsels for both the parties are present. As seen from some orders dat 03.07.2017, 10.07.2017, 31.07.2017 and 24.08.2017, opportunities were granted the Respondent to file the counter and on the previous date of hearing condition order was passed that in case the counter is not filed by him, the right of filing the same shall stand forfeited. Inspite of the opportunities granted for filing the counter the Respondent has not filed the counter. Therefore, the right of filing the counter forfeited. The matter is posted for final arguments. Put up on **09.10.2017 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIA

ghk